

Accordingly, IA 2399 of 2024 is **allowed** and **disposed of**.

TCP 33 of 2016:- Counsel, Ken Anderson Misquitta i/b Mr. Gerald M Misquitta appeared for the Petitioner. Counsel, Mansi Chheda appeared for Respondent no. 7. None was present on behalf of Respondent nos. 1 to 6. Perusal of the record reveals that an affidavit of service has not yet been filed. Counsel for the Petitioner is directed to file an affidavit of service at least two days before the next date of hearing. List the present Company Petition on **30.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)